

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 403
ANSWERED ON: 05.02.2024

Environmental Clearance for Construction Work

403. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the construction work related to development is adversely affected due to lack of environmental clearance on time, if so, the details thereof;
- (b) whether the development work and many construction projects in the country, particularly in Mumbai metropolis, are halted/pending due to lack of environmental clearance;
- (c) if so, whether the Government has taken or proposes to take any steps to provide environmental clearance to the pending projects within a stipulated time; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (d) As per the provisions of Environment Impact Assessment (EIA) notification 2006 as amended, the prescribed time line for grant of Environmental Clearance (EC) is 105 days from the date of submission of complete proposal. The proposals received for grant of EC are appraised by concerned sectoral Expert Appraisal Committees (EACs) at Central Level or the concerned State Environment Appraisal Committee (SEAC) as the State Level, as the case may be. The EAC or SEAC provide their specific recommendations. Taking into account the recommendations of EAC, Ministry or the concerned State Environment Impact Assessment Authority (SEIAA) takes the final decision in respect of grant of EC for the concerned Projects/Activities.

As per the information provided by the Government of Maharashtra, there are three State Expert Appraisal Committees in the State of Maharashtra i.e. State Expert Appraisal Committee-1 (SEAC-1) for Industry and mining, State Expert Appraisal Committee-2 (SEAC-2) for building construction and area development projects in Mumbai Metropolitan Region (MMR) and Konkan region and State Expert Appraisal Committee-3 (SEAC-3) for building construction and area development projects in rest of Maharashtra. There are less than 20 projects, which are at various stages of consideration by the SEAC-2, which has been specially constituted for Building Construction and Area Development Projects in MMR and Konkan region. Also, State Environment Impact Assessment Authority (SEIAA) has considered all the proposals till 10.01.2024, which are recommended by SEACs. There are no projects, which have been halted/pending due to lack of Environment Clearance.
